

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4316
ANSWERED ON:18.12.2014
COMPENSATION FOR LAND ACQUISITION
Reddy Shri Y. S. Avinash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is inordinate delay in payment of compensation to landlosers relating to Uranium Corporation of India Limited (UCIL) Project in YSR Kadapa district of Andhra Pradesh;
- (b) if so, the details thereof;
- (c) whether after the lapse of nearly eight years of inception of the project, land losers are still awaiting for compensation; and
- (d) if so, the reasons for delay and the steps being taken by the Government for providing agreed compensation to the land losers of the UCIL Project?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (d): No Madam. As per information received from Government of Andhra Pradesh no cases are pending for payment of compensation to the losers of Patta lands relating to Uranium Corporation of India Limited (UCIL).